

Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 17th June, 1975.

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NOTIFICATION
INCOME TAX

No. 939/P.No. 203/51/74-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by Department of Science & Technology, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961. This notification is effective from 1st April, 1974 to 31st March, 1977.

INSTITUTION

THE SOUTH INDIAN SUGARCANE & SUGAR TECHNOLOGIST
ASSOCIATION, MADRAS.

Sd/-

(T.P. JHUNJHUNWALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics / Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Alwan-e-Ghalib Mata Sundri Lane, New Delhi-1.
4. Shri N.P. Singh, Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi with reference to his O.M.No. DS/INCST/11(10)/74 dated 17th May, 1975.
5. The President, The South Indian Sugarcane & Sugar Technologist Association, Dargah House, No.1, North Beach Road, Madras-1.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of DI(RS&P), New Delhi. (5 copies).


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